

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.02.2021 (TUESDAY)

COURT – III (VIRTUAL MODE)

10:45 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1020 of 2019	Ankit Goyat Vs. Sunita Agarwal & Anr.	Ankur Garg	Chandra Shekhar Yadav-R1 Vinod Chaurasia-R2 Yogesh Kumar Gupta-IRP
2.	Comp. App. (AT) (Ins) No. 1048-1049 of 2019	MSC Mediterranean Shipping Company S.A. Vs. C.A. Kannan Tiruvengadam, R.P. of BRG Iron & Steel Company Pvt. Ltd. With	S. Ghosh	Rishav Banerjee-R1 Siddharta Manocha-R2
3.	Comp. App (AT) (Ins) No. 200 of 2020	Assistant Commissioner of Customs Special Disposal Cell (Port), Kolkata Vs. CA Kannan Tiruvengadam, R.P. of BRG Iron and Steel Company Ltd. & Ors.	Bhuvnesh Satia	Sreenita Ghosh-R3 Abhishek Sinha-R1 (RP)
4.	Comp. App. (AT) (Ins) No. 1496 of 2019	Sangita Agarwal & Anr. Vs. Limtex Tea & Industries Ltd. & Anr.	Suhita Mukhopadhyay	Rishab Kaushik-R1 Abhishek Sharma-R2
5.	Comp. App. (AT) (Ins) No. 634 of 2020	RNY Healthcare Services Pvt. Ltd. Vs. Bourn Hall International India Pvt. Ltd. & Anr.	Rakesh Kumar	Gautam Singh-R1 & R2
6.	Comp. App. (AT) (Ins) No. 813 of 2020	Logwell Logistics and Aviation Services (OPC) Pvt. Ltd. Vs. Velankani Electronics Pvt. Ltd.	Uddyam Mukherjee	Ajay Kumar M
7.	Comp. App. (AT) (Ins) No. 931 of 2020	Sumat Gupta, Resolution Professional, Agro Dutch Industries Ltd. Vs. RD Sharma, Incharge, Mars Envirotech Limited & Anr.	Dr. Rajansh Thukral	Pankaj Khullar-R1 & R2

8.	Comp. App. (AT) (Ins) No. 1036 of 2020	Sarda Argo Oils Ltd. Through Its Director Jagdish Prasad Sarada Vs. Sakuma Exports Ltd.	Tanu Priya Gupta	Amit Amist
9.	Comp. App. (AT) No. 91 of 2020	K.N. Shamsudheen Vs. Kasmisons Builders Pvt. Ltd. & Ors.	M. Giresh Kumar	M. Giresh Kumar Anil D. Nair-R1 Millu Danda Pani-R2 & R4 Shekhar G. Deavsa-R3
10.	Comp. App. (AT) No. 139 of 2020	Deepak Miglani & Anr. Vs. Seikom Infracom Pvt. Ltd. & Ors.	Sonal Anand	N. P. Singh

For Hearing

11.	Comp. App. (AT) (Ins) No. 307 of 2020	Committee of Creditors of EMCO Ltd. Vs. Mary Mody & Ors.	Sanjeev Kumar	Kumar Anurag Singh-R1 & R2 Zain Khan-R1 Ayush J. Rajani-R2
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02:00 PM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial)

For Admission (After Notice)

12.	Comp. App. (AT) (Ins) No. 179 of 2019	State Bank of India & Anr. Vs. Visa Infrastructure Ltd.	PBA Srinivasan	V.V.V Shastri
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**By the order of Hon'ble Acting Chairperson
-sd/-
Registrar**